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Central Administrative Tribunal, Principal Bench

Review Application No. 49/2004 in
Original Application No. 579 of 2002

New Delhi, this the 17th day of February, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member(A)

Grade-I (DASS) Officers Association through:

1. President Shri G.S. Satti
2. Shri J.N. Sharma
3. Shri Y.P. Talwar
4. Shri Yogi Raj
5. Shri Amarjeet Lal

....Applicants

Versus

1. The Secretary,
Govt. of India,
Ministry of Home Affairs,
North Block, New Delhi
2. The Secretary,
Govt. of India,
Ministry of Personnel, Public Grievances
and Pensions,
Department of Personnel & Training,
North Block, New Delhi
3. Govt. of NCT of Delhi, through
The Secretary (Services)
Delhi Secretariat,
New Delhi

....Respondents

O R D E R (By Circulation)

By Justice V.S. Aggarwal, Chairman

The applicants had filed O.A. 579/2002. It was dismissed on 8.12.2003. The applicants were seeking a direction that they are entitled to the scale of Rs. 10000-15200/-.

2. By virtue of the present application, the applicants seek review of the order. Reliance is being placed on Office Memorandum of 12.9.2003 to contend that higher scale is admissible, but perusal of the said O.M. clearly shows that it relates to isolated posts in Group

A service and will have no application to the applicants.

3. We do not find any error apparent on the face of the record. The review application being without merit must fail and is dismissed in circulation.

7 Dec 1982
(S.K. Naik)

Member (A)

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(V.S. Aggarwal)
Chairman

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